

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-1125/2016  
MA-2094/2016**

**New Delhi, this the 14<sup>th</sup> day of July, 2016.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Vicky Kumar (Aged about 31 years)  
T.No. 662  
S/o Sh. Ramesh Kumar
2. Dewan Chand (Aged about 33 years),  
T.No. 649  
S/o Late Sh. Indru Ram.
3. Rampal (Aged about 35 years)  
T.No. 657  
S/o late Sh. Roshal Lal.
4. Deepkashyap (Aged about 33 years)  
T.No. 682  
S/o Sh. Jodhraj
5. Ravi Dass (Aged about 33 years)  
T.No. 694  
S/o Sh. Tullay Ram.
6. Puran Chand (Aged about –years)  
T.No. 699  
S/o Sh. Shonku
7. Vijay Kumar (Aged about 35 years)  
T.No. 708,  
S/o Late Sh. Gorinath.
8. Rakesh Kumar (Aged about 32 years)  
T.No. 719  
S/o Sh. Ashok Kumar.
9. Rakesh Kumar (Aged about 33 years)  
T.No. 744,  
S/o Sh. Karam Chand.
10. Sandeep Sharma (Aged about 28 years)  
T.No. 753  
S/o Sh. Deshraj Sharma.
11. Gurasahib Singh (Aged about 33 years)  
T.No. 635  
S/o Sh. Sukhdev Singh.

All working as I.Ps. in 8 mtr.  
8Mtn. DOC C/o 56 APO

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Applicants

## Versus

1. Union of India,  
Ministry Police,  
Through its Secretary,  
South Block, New Delhi.
2. The Adjutant General,  
Shakha Sena Mukhyalaya,  
Addl. Dt. General Manpower,  
MP-4 (Civ) (B) I.H.Q.,  
MOD Army New Delhi.
3. The Commanding Officer,  
8m mtn. DOU Div Ord. Unit  
C/o 56 APO ... Respondents

## **ORDER (ORAL)**

MA No. 2094/2016 has been filed by the applicant for withdrawal of this case. The applicant has stated that during the pendency of this OA, the respondents have issued relieving order in respect of all the applicants and as of now, the applicants have no grievance.

2. In view of the submissions made by the applicant in the MA, this OA has become infructuous and is dismissed as such. MA is also accordingly disposed of. No costs.

**(Shekhar Agarwal)  
Member (A)**

/ns/